

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 132 (ND)/11  
RT No.41/Chd/CHD/2016**

Vikas Garg & Anr.

...Petitioners

Versus.

M/s James Hotels & Ors.

...Respondents

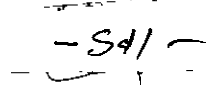
Present: Mr. Vikas Garg, petitioner No.1 in person.


None for petitioner No.2.

Mr. Gaurav Mankotia, Advocate for respondents No.1 to 7

Ms. Poonam Verma, Advocate for respondent No.8.

On request of the learned counsel for both the parties, the  
matter is adjourned to 25.07.2017 for arguments.

  
(Justice R.P. Nagrath)  
Member (Judicial)

 May 26, 2017  
arora